



Central Electricity Regulatory Commission

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Petition No. 487/TL/2024

Dated: 11.3.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Section 14 of the Electricity Act, 2003 (the Act) has been made by **POWERGRID Bikaner Transmission System Limited**, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 for the grant of a separate Transmission Licence to include the "Implementation of Bus Sectionalizer at 400 kV level of 400/220 kV Bikaner-II PS" and "Augmentation of Transformation Capacity at 400/220 kV Bikaner-II PS in Rajasthan by 400/220 kV, 1*500 MVA ICT (9th)" on the RTM route (hereinafter referred to as the "transmission scheme/project"). The scope of the project for which a transmission licence has been sought is as follows:

"Implementation of Bus Sectionalizer at 400kV level of 400/220kV Bikaner-II PS"

| Sl. No. | Scope of the Transmission Scheme | Item Description | Implementation timeframe |
|------------------------------|--|--|--|
| 1. | <ul style="list-style-type: none"> One set of bus sectionalizer at 400kV level of 400/220kV Bikaner-II PS One no. of 400kV tie bay (associated with 400/220kV ICT-4) | <ul style="list-style-type: none"> 400 kV Bus sectionalizer- 1 no. 400kV tie bay-1 no. | Matching with implementation of 400/220kV ICTs (4th to 7th) i.e., Dec'24 |
| Total Estimated Cost: | | | Rs 28 crores |

Augmentation of Transformation Capacity at 400/220 kV Bikaner-II PS in Rajasthan by 400/220 kV, 1*500 MVA ICT (9th)

| Sl. No. | Scope of the Transmission Scheme | Item Description | Implementation timeframe |
|------------------------------|--|--|---|
| 1. | Augmentation of Transformation Capacity at 400/220 kV Bikaner-II PS in Rajasthan by 400/220 kV, 1*500 MVA ICT (9th) along with associated transformer bays | <ul style="list-style-type: none"> 500 MVA, 400/220 kV ICT- 1 no. 400kV ICT bay-1 no. 220 kV ICT bay- 1 no. | 18 months from the date of issuance of OM by CTUIL i.e. 18.01.2026. |
| Total Estimated Cost: | | | Rs 54.60 crores |

- The Central Transmission Utility of India Limited, vide its letter dated 7.11.2024, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 11.3.2025 in Petition No. 487/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **POWERGRID Bikaner Transmission System Limited** before the Commission can be accessed at the www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **24.3.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on **25.3.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary